## THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

## Company Appeal (AT) Insolvency No. /2018 (F.No.16/07/2018/NCLAT/UR/621)

## IN THE MATTER OF:

A. R. Services Pvt. Ltd.

...Appellant

Vs

Electrosteel Steels Ltd. & Ors.

....Respondent

Present: None

## 26.07.2018

No one appeared on behalf of the Appellant. The office placed the I.A filed by the appellants. As per office report same is not supported with the declarations and verifications.

Let the matter be listed on 30.07.2018 before the Registrar. In the meantime Appellant is directed to remove that defect.

(Abni Ranjan Kumar Sinha) Registrar